

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).85/2005

(From the judgement and order dated 07/12/2004 in CR No. 3194/2004 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SADHU SINGH

Petitioner(s)

VERSUS

DARSHAN SINGH & ANR.

Respondent(s)

(With prayer for interim relief and office report)

(for final disposal)

Date: 07/07/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. C.L. Sahu,Adv.

For Respondent(s)

Mr. Jana Kalyan Das,Adv.

UPON hearing counsel the Court made the following

O R D E R

After hearing the parties for some ti
me the Court

reserved its judgment in this matter.

[SUMAN WADHWA]

COURT MASTER

[PUSHAP LATA BHARDWAJ]

COURT MASTER